

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO- 395**  
ANSWERED ON- 06/02/2025

**VISA FEE FOR INDIANS**

395. SHRI P.P. SUNEER

Will the Minister of EXTERNAL AFFAIRS be pleased to state:-

- a) whether the Ministry maintains data on visa fees being collected by foreign countries from Indian citizens, country-wise data of visa fees collected in the last three years;
- b) the number of visa applications by Indian citizens being rejected in the last three years, visa-category wise and country-wise;
- c) whether the Ministry has data on the rejection of visa requests after payment of visa fee, country-wise visa fee paid by Indian citizens and applications being rejected in the last three years; and
- d) the main reasons for rejection of visa requests?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRI KIRTI VARDHAN SINGH)

(a to d) Formulation of visa related policies, including visa fees to be charged from foreign nationals is a sovereign matter of countries. Further, the details of visa issuance or visa rejection are only available with foreign Government, as acceptance or rejection of visa is a sovereign matter of the foreign Government, and is not disclosed/available in public domain. However, visa related matters, particularly visa policies intended to improve ease of travel for Indian citizens, are taken up by the Government through bilateral mechanisms, including during Consular Dialogues with foreign countries and during High level visits.

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